NOTICE

(Read : Order dated 22nd June, 2022 passed in Writ Petition No. 6250 of 2022 & other matters)

The Hon'ble Court (Coram : Ravindra V. Ghuge & Anil L. Pansare, JJ.) was pleased to direct to list Writ Petition Nos. 6250 of 2022, 6296 of 2022, 6297 of 2022 & 6349 of 2022 on **12/07/2022 at 2.30 pm. for an out of turn final hearing**.

In view of the directions of the Hon'ble Court, the Registry has prepared a list of similar matters which is at **Annexure "A"**.

All the Advocates and the parties appearing in -person and the learned A.G.Ps. appearing in these matters, shall take a note that all these matters will be taken up for final hearing on **12/07/2022 at 2.30 pm.**.

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

05/07/2022

(Vimalnath S. Tiwari)
Registrar (Judicial)

Date : 05/07/2022

LIST OF WRIT PETITION PENDING AS ON 30/06/2022 WHEREIN STAY HAS BEEN GRANTED TO THE IMPUGNED GOVERNMENT RESOLUTION IN RESPECT OF MEDICAL PRACTIONERS

2014

Sr. No.	Writ Petition Number	Name of Advocate For Petitioner	Name of Advocate for Respondent
1	10702/2014	Rajendrraa Deshmukkh	-
2	10720/2014	V.B. Wagh	-
3	11138/2014	Ashvin Sakolkar	-
4	11309/2014	Ashvin Sakolkar	-
5	11315/2014	Ashvin Sakolkar	-
6	11317/2014	Ashvin Sakolkar	-
7	11318/2014	Ashvin Sakolkar	-
8	11347/2014	Ashvin Sakolkar	-
9	11350/2014	Ashvin Sakolkar	-
10	11373/2014	Ashvin Sakolkar	-
11	11640/2014	Ashvin Sakolkar	-
12	11485/2014	G.K. Kshirsagar	-
13	11530/2014	M.R. Kulkarni	-
14	11532/2014	M.R. Kulkarni	-
15	11533/2014	M.R. Kulkarni	-
16	11535/2014	M.R. Kulkarni	-
17	11537/2014	M.R. Kulkarni	-
18	11539/2014	M.R. Kulkarni	-
19	11548/2014	Vevek Deshmukh	-
20	11578/2014	Vevek Deshmukh	-
21	11641/2014	Vevek Deshmukh	-
22	11702/2014	Vishal A. Bagdiya	-
23	11737/2014	M.R. Kulkarni	-
24	11738/2014	M.R. Kulkarni	-
25	11739/2014	M.R. Kulkarni	-
26	11743/2014	M.R. Kulkarni	-

2016

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	639/2016	V.G. Sakolkar	-
2	640/2016	V.G. Sakolkar	-
3	824/2016	Vevek Deshmukh	-

4	844/2016	V.B. Wagh	-
5	1736/2016	V.B. Wagh	-
6	1970/2016	R.P. Honkar	-
7	1980/2016	R.P. Bhumkar	-
8	2097/2016	V.G. Sakolkar	-
9	2098/2016	V.G. Sakolkar	-
10	2099/2016	V.G. Sakolkar	-
11	2223/2016	Vevek Deshmukh	-
12	2328/2016	P.M.Shinde	-
13	5149/2016	V.B. Wagh	-
14	5150/2016	V.B. Wagh	-
15	5346/2016	Jayant S. Deshmukh	-
16	8275/2016	Vevek Deshmukh	-
17	8661/2016	V.G. Sakolkar & S.B. Patil	-
18	8662/2016	V.G. Sakolkar & S.B. Patil	-
19	8663/2016	V.G. Sakolkar & S.B. Patil	-
20	8664/2016	V.G. Sakolkar & S.B. Patil	-
21	8736/2016	V.B. Wagh & Shriniwas Wagh	-
22	8737/2016	V.B. Wagh & Shriniwas Wagh	-
23	8740/2016	V.B. Wagh & Shriniwas Wagh	-
24	9729/2016	Shamsundar B. Patil	-

2018

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	647/2018	S.B. Patil	-
2	1442/2018	S.B. Patil	-
3	1443/2018	S.B. Patil	-
4	2191/2018	S.B. Patil	-
5	2856/2018	B.A. Darak	-
6	3625/2018	G.K. Kshirsagar	-
7	3677/2018	S.B. Patil	-
8	4422/2018	S.B. Patil	-
9	4426/2018	S.B. Patil	-
10	6875/2018	S.G. Bhalerao	-
11	6876/2018	S.G. Bhalerao	-
12	10789/2018	Ashok A. Mundhe	-
13	12163/2018	S.B. Patil	-

14	12226/2018	M.P. Kale	-
15	12497/2018	Mukul R. Kulkarni	-
16	12498/2018	Mukul R. Kulkarni	-
17	12500/2018	V.B. Wagh & Shriniwas Wagh	-
18	13040/2018	S.B. Patil	-
19	13041/2018	S.B. Patil	-
20	13043/2018	S.B. Patil	-
21	13987/2018	S.B. Patil	-
22	14212/2018	A.N. Gaddime	-

2020

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	2738/2020	V.B. Wagh	-
2	2875/2020	M.R. Kulkarni	-
3	2893/2020	M.R. Kulkarni	-
4	3634/2020	B.N. Gadegaonkar	-
5	4049/2020	M.P. Kale	-
6	4700/2020	J.S. Deshmukh	-
7	4947/2020	S.K. Chavan	-
8	5282/2020	Jayant S. Deshmukh	-
9	5967/2020	Jayant S. Deshmukh	-
10	6328/2020	S.B. Patil	-
11	7628/2020	M.R. Kulkarni	-

2022

Sr. No.	Writ Petition Number	Name of Advocate fo Petitioner	Name of Advocate for Respondent
1	398/2022	M.L. Muthal	-
2	6250/2022	S.B. Patil	-
3	6296/2022	S.B. Patil	-
4	6297/2022	S.B. Patil	-
5	6349/2022	S.B. Patil	-

05/7/22
Section officer
Writ Petition Branch

05/07/22
Section officer
Writ Petition Branch

05/7/22
Section officer
Writ Petition Branch

Assistant Registrar
Writ Petition Branch

S.O.